

**TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 187**

**FINANCE DEPARTMENT  
(Salaries)**

**THE AWARD OF EXECUTION OF WORKS BY THE TAMIL NADU ELECTRICITY BOARD UNDER RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA IN 26 DISTRICTS OF TAMIL NADU AND ALL FUTURE WORKS UNDER RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA TO M/S.TAMIL NADU SMALL INDUSTRIES UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.**

*(G.O.Ms.No.242, Finance (Salaries), 16<sup>th</sup> June 2008, Aani 2,  
Thiruvalluvar Aandu – 2039.)*

**No.II(2)/FIN/286(d)/2008.**

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies The award of execution of works by the Tamil Nadu Electricity Board under Rajiv Gandhi Grameen Vidyutikaran Yojana in 26 districts of Tamil Nadu and all future works under Rajiv Gandhi Grameen Vidyutikaran Yojana to M/s.Tamil Nadu Small Industries Corporation, a Government of Tamil Nadu Undertaking on total turn-key contract basis.

**K. GNANADESIKAN,  
Secretary to Government.**